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considered to evaluate improvement in efficiency of the Bank, after incurring this huge cost?

Written Answers

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): (a) State Bank of India (SBI) have reported that as at the end of March 1997, the bank had fully computerised 670 branches. The current plan is to fully computerise another 700 branches by March, 1998.

- (b) According to SBI, per branch cost of computerisation works out on an average to 20 inclusive of UPS, lakhs airconditioning, etc.
- (c) As reported by SBI, the data relatinig to business per employee prior to computerisation and the estimated business per employee post computerisation are as under:

Prior to

-Rs. 51 lacs (Prov.) computerisation Post computerisation—Rs. 73 lacs (Prov.)

- (d) According to SBI, the other parameters to be considered to evaluate the improvement in efficiency of the Bank after incurring the cost on computersiation are as under:
  - (i) Reduction in customer complaints.
- (ii) Change in customers perception of services rendered.
- (iii) Reduction in queuing time and overcrowding in the branch.
- (iv) Improvement in efficiency rating by the inspecting officials.
  - (v) Improvement in house keeping.

## विदेशी मुद्रा भंडार का उपयोग किया जाना

4303. श्री सुन्दर सिंह भंडारी: क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

- (क) इस समय भारत का विदेशी मुद्रा भंडार कितना है और इसमें भारतीय रिजर्व बैंक द्वारा भारतीय रुपए के बदले खरीदी जाने वाली राशि कितनी है:
- (ख) विदेशी मुद्रा भंडार का किन-किन योजनाओं के संबंध में उपयोग करने पर विचार किया जा रहा है: और

(ग) क्या यह सच है कि भारतीय रिजर्व बैंक केवल अनुमोदित विदेशी प्रतिभृतियों में ही विदेशी मुद्रा भंडार का उपयोग कर सकता है?

वित्त मंत्रालय में राज्य मंत्री (श्री एम.पी. वीरेन्द्र कुमार): (क) मार्च, 1997 के अंत में भारत का विदेशी मुद्रा भंडार (सोने तथा विशेष आहरण अधिकारों को छोड़कर) 22367 मिलियन अमरीकी डालर की वृद्धि दर्शाता है। यह वृद्धि काफी हद तक भारतीय रिजर्व बैंक द्वारा विदेशी मुद्रा बाजार से किए गए विदेशी मुद्रा के क्रय का परिणाम थी। वित्तीय वर्ष 1996-97 के दौरान,विदेशी मुद्रा बाजार के हाजिर वायदा और विनिमय खंडों में अमरीकी डालर की निवल खरीद 7800 मिलियन अमरीकी डालर थी।

(ख) और (ग) विदेशी मुद्रा प्रारक्षित भंडारों का प्रबन्ध समग्र वृहत आर्थिक प्रबन्धन का एक अभिन्न भाग है। विदेशी मुद्रा प्रारक्षित भंडारों के नियोजन के पोर्टफोलियों समूह का निर्णय करते समय भारतीय रिजर्व बैंक निवेश की गई निधियों की मौद्रिकता, अर्जन और सूरक्षा को ध्यान में रखता है।

जैसाकि भारतीय रिजर्व बैंक अधिनियम, 1934 की धारा 33(6) के तहत निर्धारित किया गया है, भारतीय रिजर्व बैंक विदेशी मुद्रा भंडारों को विदेशी प्रतिभूतियों सहित विभिन्न लिखितों में निवेश कर सकता है।

## Transfer policy in Punjab & Sind Bank

4304. SHRI RAJ NATH SINGH: Will the Minister of FINANCE be pleased to state:

- (a) the policy regarding transfer of officers in the grade of Manager/Senior Manager in Punjab & Sind Bank;
- (b) whether some officers in the above grades in branches of Punjab & Sind Bank in Garhwal region, particularly De-hradun have beeivare proposed to be transferred, even though they have not completed half of the prescribed period regarding their transfer, despite very good performance;
- (c) if so, the details thereof and the reasons therefor:
- (d) whether some of these officers have requested for not transferring them in

(Rs. in crores)

2930.78

1995-96

Total Advances

view of compelling domestic circumstances; and

(e) the steps proposed to be taken to alleviate their grievances?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): (a) Punjab & Sind Bank has reported that subject to administrative and business requirements of the bank, managers/enior managers are rotated keeping in view, inter alia- their suitability at a particular branch/ office, nature and potential of business and capacity of the officer concerned as assessed to handle such business. The bank has further reported that keeping in view the above, managers'senior managers are normally rotated from one branch to the other within a period of three to five years.

- (b) and (c) The bank has reported that three officers have been transferred from Zonal Office, Dehradun to other zones for reasons such as recommendations of Vigilance Department, completion of tenure and performance not being upto the mark.
- (d) and (e) Request from one of the officers from Dehradun Zone was received and examined by the bank but was declined due to administrative exigencies.

## Amount mobilised by Commercial Banks in Orissa

4305. SHRI NARENDRA PRADHAN: Will the Minister of FI NANCE be pleased to state:

- (a) the amount mobilised by the com mercial banks as deposits during the years 1995-96 and 1996-97 in Orissa, and
- (b) the credit given in the State in different sectors?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): (a) UCO Bank the Convenor Bank for State Level Banker's Committee for Orissa, has reported that the amount mobilised by the

commercial banks as deposits during the	
yers 1995-96 and	1996-97 in Orissa is as
under:-	
Year	(Rs. in crores)
1995-96	5594.46
1996-97	5733.79
(as on 31.12.96)	

(b) The credit given in the State in different sectors as furnished by UCO Bank is as under:—

Advances under Priorioty Sector	1503.30	
Direct Finance to Agriculture	589.91	
Advances to Weaker Sections	840.71	
Advances to DRI	38,35	
1996-97 (upto 31.12.96)		
Total Advances	29340.41	
Advances under Priority Sector	1563.89	
Direct Finance to Agriculture	571.91	
Advances to Weaker Sections	927.88	
Advances to DRI	29.97	

## Cases of reward to informers pending with Income Tax Department

4306. **SHRI NARENDRA** PRADHAN: Will the Minister of FI-NANCE be pleased to state:

- (a) whether it is fact that final rewards to informers leading to rrids and consequent realisation of additional taxes are pending decision with IT. Department for several
- (b) the number of cases pending where final reward has not been paid to informers, even after expiry of five years from the date of search; and
- (c) the rules regarding time limit for payment of above reward to informers and what action Government contemplate for speedier disbursement of such rewards?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): (a) Yes Sir, there are some cases of final rewards which are pending with I.T. Department for scveial years.